

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 788**  
TO BE ANSWERED ON 24/07/2026

**CONCERNS OVER NEW RURAL EMPLOYMENT SCHEME AND PENDING  
MGNREGS DUES**

788 Shri Mukul Wasnik:

Will the Minister of Rural Development be pleased to state:

- (a) whether any State Governments have raised operational, financial or implementation concerns regarding the newly introduced rural employment scheme;
- (b) if so, the details of the specific grievances raised by the States, category-wise;
- (c) whether there is a significant delay in the release of outstanding dues, including wage and material components, under the MGNREGS to various States;
- (d) if so, the State-wise details of the pending dues along with the reasons for such delays; and
- (e) the remedial action taken by the Central Government to address the concerns of the States and expedite the clearance of all outstanding payments?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a) & (b): The Ministry maintains continuous engagement with the States and Union Territories through regular review meetings, consultations and other appropriate fora to facilitate effective implementation of the Scheme. Suggestions given and concerns raised by the States/UTs during various review meetings and through written communications have duly been noted by the Ministry.

(c) to (e): Under Mahatma Gandhi NREGS, the wage payments are directly credited by the Central Government to the accounts of the beneficiaries through Direct Benefit Transfer protocol. At the beginning of each financial year, admissible pending liabilities of the previous years, if any, are duly reimbursed by the Government of India. Accordingly, all due and admissible pending wage liabilities upto FY 2025-26 have already been cleared.

With regard to Material and Admin components, States/UTs are required to furnish fund release proposals to the Government of India. The Central Government releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Here it is also stated that the Central Government has requested all States/UTs, to submit proposals for pending liabilities, if any for previous financial years to enable this Department to examine the same and release all eligible payments expeditiously.

State/Union Territory (UT)-wise details of total pending liabilities for Wage and material component under Mahatma Gandhi NREGS as on 19.07.2026 are given at **Annexure**.

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**Annexure**

Annexure referred to in the reply to parts (c) to (e) of Rajya Sabha Unstarred Question No. 788 dated 24.07.2026.

| State/Union Territory (UT)-wise details of pending liabilities for Wage and material component under Mahatma Gandhi NREGS as on 19.07.2026 (Rs. in crores) |                                    |                    |
|------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------|
| S. No                                                                                                                                                      | State/UT                           | Pending liability* |
| 1                                                                                                                                                          | Andhra Pradesh                     | 3278.09            |
| 2                                                                                                                                                          | Arunachal Pradesh                  | 142.81             |
| 3                                                                                                                                                          | Assam                              | 351.15             |
| 4                                                                                                                                                          | Bihar                              | 2171.48            |
| 5                                                                                                                                                          | Chhattisgarh                       | 735.69             |
| 6                                                                                                                                                          | Goa                                | 0.77               |
| 7                                                                                                                                                          | Gujarat                            | 137                |
| 8                                                                                                                                                          | Haryana                            | 95.56              |
| 9                                                                                                                                                          | Himachal Pradesh                   | 49.25              |
| 10                                                                                                                                                         | Jammu & Kashmir                    | 76.54              |
| 11                                                                                                                                                         | Jharkhand                          | 370.91             |
| 12                                                                                                                                                         | Karnataka                          | 736.24             |
| 13                                                                                                                                                         | Kerala                             | 348.94             |
| 14                                                                                                                                                         | Ladakh                             | 6.34               |
| 15                                                                                                                                                         | Madhya Pradesh                     | 974.75             |
| 16                                                                                                                                                         | Maharashtra                        | 1754.6             |
| 17                                                                                                                                                         | Manipur                            | 358.92             |
| 18                                                                                                                                                         | Meghalaya                          | 190.26             |
| 19                                                                                                                                                         | Mizoram                            | 4.58               |
| 20                                                                                                                                                         | Nagaland                           | 77.95              |
| 21                                                                                                                                                         | Odisha                             | 510.58             |
| 22                                                                                                                                                         | Punjab                             | 178.37             |
| 23                                                                                                                                                         | Rajasthan                          | 1654.6             |
| 24                                                                                                                                                         | Sikkim                             | 16.49              |
| 25                                                                                                                                                         | Tamil Nadu                         | 1469.42            |
| 26                                                                                                                                                         | Telangana                          | 1389.47            |
| 27                                                                                                                                                         | Tripura                            | 247.16             |
| 28                                                                                                                                                         | Uttar Pradesh                      | 1823.66            |
| 29                                                                                                                                                         | Uttarakhand                        | 154.49             |
| 30                                                                                                                                                         | West Bengal                        | 0.02               |
| 31                                                                                                                                                         | Andaman & Nicobar                  | 1.31               |
| 32                                                                                                                                                         | Dadra & Nagar Haveli & Daman & Diu | 0.07               |
| 33                                                                                                                                                         | Lakshadweep                        | 0                  |
| 34                                                                                                                                                         | Puducherry                         | 2.55               |
|                                                                                                                                                            | TOTAL                              | 19310.07           |

\*Pending liability is as per information available on Management Information System (MIS) and is subject to reconciliation in accordance with provision of Transition Rules.

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